

(d) the percentage which this number represented of the total vacancies filled in the Department in the year 1951-52;

(e) the number of Anglo-Indians employed in the Department in the financial year 1951-52; and

(f) the percentage which this number represented of the total vacancies filled in the Department in the year 1951-52?

The Deputy Minister of Communications (Shri Raj Bahadur): Presumably the Hon'ble Member wants information in respect of the cadre of telegraphists in which there is a reservation for Anglo-Indians. The information is as follows:—

(a) 9

(b) 4.00 per cent.

(c) 8

(d) Obviously the year 1950-51 is meant. The required information for this year is 5.00 per cent.

(e) Nil.

(f) Nil.

COMPLAINT BOOKS

620. **Shri Krishna Chandra:** Will the Minister of Railways be pleased to state whether any complaint books are kept with the Railway Guards on running trains for the convenience of passengers to record their complaints thereon and if not, is there any proposal to do so?

The Deputy Minister of Railways and Transport (Shri Alagappa): Complaint books are required to be kept either at all stations or only at important stations at the discretion of the General Managers of individual railways. Railways do not, therefore, provide guards of running trains with complaint books, nor is there any proposal to do so. The North Eastern and Southern Railways, however, provide guards of certain important trains with complaint books.

W.H.O. (EXPERTS)

621. **Dr. Rama Rao:** (a) Will the Minister of Health be pleased to state how many medical experts have so far been sent by the W.H.O. to India?

(b) What are the special qualifications of each, what work are they doing in India and where?

(c) How many of them combine training of Indians with other aspects of their work?

(d) What is the remuneration offered to each of them?

The Deputy Minister of Health (Shri-mati Chaudrasakhar): (a) 77.

(b) A statement is placed on the Table of the House. [See Appendix VII, annexure No. 25.]

(c) Except for a few short-term personnel assigned to undertake survey work, all international staff assigned by WHO carry out training of national staff as part of their duties.

(d) The salaries of the personnel are paid by the WHO. The Government of India or the State Governments concerned are meeting the cost on account of:—

(i) provision of living quarters of an adequate standard to the WHO field staff assigned to India for one year or more and the dependents accompanying them; and

(ii) travel within the country on official duty away from the duty station, including a per diem subsistence allowance while on duty travel away from duty station.

CHANGE OF TIMINGS OF TRAINS IN MALABAR

622. **Shri E. Iyyan:** Will the Minister of Railways be pleased to state whether Government have received any representations regarding the inconvenience caused to the passengers due to the revised timings of the trains in Malabar?

The Deputy Minister of Railways and Transport (Shri Alagappa): Yes. Representations have been received from the Public of Malabar complaining about the revision of the timings of No. 718 Mangalore-Calicut Passenger with effect from 1st October, 1952. Arrangements have been made to revise, with effect from 1-12-52, the timings of No. 718 to as nearly as possible those in force prior to 1.10.52.

CHLOROMYCTIN

623. **Shri M. L. Agrawal:** (a) Will the Minister of Health be pleased to state whether the efficacy of Chloromyctin as a specific remedy for typhoid has been tested in India?

(b) In what other diseases has this drug proved useful?

(c) What are its sources of supply in India and are Government contemplating setting up a factory for its manufacture in India?

(d) At what cost is it available in India?

(e) What steps, if any, Government are contemplating to take to reduce its present price, so as to make it within easy reach of the general public?

The Deputy Minister of Health (Shri-mat Choudrasekhkar): (a) Yes.

(b) It has been found useful in the treatment of the following infections:—

1. Bacillary and coccal urinary infections.
2. Undulant fever.
3. Ulcerative colitis.
4. Bacterial pneumonia.
5. Primary atypical pneumonia.
6. Lymphogranuloma venereum.
7. Granuloma inguinale.
8. Typhus.
9. Whooping Cough.

(c) The drug is at present wholly imported and is not manufactured in India. Government have approved the scheme of a private firm to start its manufacture in India.

(d) The market price of the drug is Rs. 26/- per vial of 12 capsules containing 0.25 gm. each.

(e) Government are setting up a Committee of Enquiry to examine the present stage of development of the pharmaceutical industry in the country. This Committee will go into the question of prices charged for essential drugs like Chloromycetin.

RAILWAY EMPLOYEES

624. Shri M. L. Agrawal: (a) Will the Minister of Railways be pleased to state whether it is a fact that the General Manager O.T.R. (now N.E.R.) by Notification 1 published in the O.T.R. Special Gazette No. 4 of 1951 dated Thursday, November 8, 1951 invited particulars from former employees of the undivided Government of India who had exercised a final option for service in Pakistan but were compelled by subsequent developments either to leave their posts in

Pakistan or prevented from joining their posts there?

(b) What was the purpose of and object in issuing this notification?

(c) How many persons furnished the particulars demanded?

(d) Have Government considered the cases of such employees?

(e) What decision have Government taken in respect of such employees?

The Deputy Minister of Railways and Transport (Shri Abheem): (a) Yes. The notification in the Railway Gazette referred to was only a reproduction of the Government's Press Note dated 29th September, 1951.

(b) The Press note was issued to collect certain factual information in respect of the Central Government Servants referred to with a view to examining the question of recognition of de facto reversal of their final options and the financial implications involved.

(c) About 170 non-Muslims.

(d) and (e). Their cases are still under consideration. No decision can be taken until an agreement on a reciprocal basis is reached with the Government of Pakistan.

"GROW MORE FOOD" SCHEMES

625. Shri Kirolikar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether information about figures of actual expenditure from grants and loans sanctioned by the Government of India to the States for "Grow More Food" Schemes has been received from the States;

(b) if so, whether Government propose to lay on the Table of the House the figures of expenditure;

(c) how many Key Farm Centres in Key Village Scheme have been set up in the Madhya Pradesh State and how much subsidy has been given by the Central Government to that State for this purpose;

(d) whether Government have undertaken experiment in ploughing with heavy disc ploughs; and

(e) if the experiment is successful, whether Government propose to purchase heavy disc ploughs for use by the agriculturists?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). Yes.